

**Shri M. S. Gurupadaswamy:** May I know whether the Government has taken any action on that request so far?

**The Prime Minister (Shri Jawaharlal Nehru):** The Government does not possess any tankers.

#### WRITTEN ANSWERS TO QUESTIONS

##### GANDAK PROJECT

**\*19. Shri Jhulan Sinha:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the attention of Government has been drawn to a non-official Resolution passed by the Bihar Legislative Assembly during its last May-July Session, 1952 recommending to the Government of Bihar the early execution of the Gandak Project and beseeching the assistance of the Central Government to the extent necessary in this regard;

(b) if so, whether the merits of the request of the Bihar Government for Central assistance have been examined; and

(c) if so, what decision Government have arrived at in respect of the assistance?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Government of India were not aware of the Resolution referred to but a copy has just been obtained from the Government of Bihar. The Government of India have not received any request from the State Government for financial assistance for the execution of the Gandak Project.

(b) and (c). Do not arise.

##### MUSLIMS WHO HAVE MIGRATED TO PAKISTAN FROM HYDERABAD

**\*23. Shri Krishnacharya Joshi:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of Muslims who have migrated to Pakistan from Hyderabad State during 1951-52

- (i) with permits; and  
(ii) without permits; and

(b) the extent and value of the property left by them in Hyderabad State and in the Indian Union, if any?

**The Minister of Rehabilitation (Shri A. P. Jaim):** (a) The Government have no figures in this regard

(b) Evaluation of evacuee property is still being done and final figures are not available. In any case, it would be difficult to ascertain the value of the property belonging to persons who migrated from Hyderabad during 1951-52.

##### GENEVA CONFERENCE ON KASHMIR

**\*24. Shri S. C. Singhal:** Will the Prime Minister be pleased to make a statement on the Geneva Conference recently held to settle the Kashmir issue?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** Dr. Graham has submitted a report to the Security Council on the Geneva talks. The full text has appeared in the newspapers. Dr. Graham has also made a statement before the Security Council. This has also been published. Further discussions are likely to take place in the Security Council in the near future. The Government of India's views on various questions which were discussed at Geneva are contained in the report.

##### NILOKHERI COMMUNITY PROJECT

**\*25. Shri Tushar Chatterjee:** (a) Will the Minister of Planning be pleased to state whether it is a fact that many of the industrial establishments of Nilokheri Community Project have been either completely or partially closed down and as a result of this, a large number of workers have been rendered unemployed and if so, what are the details?

(b) What steps have Government taken to rehabilitate these industrial undertakings?

(c) What steps have Government taken to give alternative work or interim relief to the workers unemployed?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** (a) A statement giving the information is laid on the Table. [See Appendix I, annexure No. 2.]

(b) and (c). The matter is under active consideration.

##### KOSI PROJECT

**\*26. Shri L. N. Mishra:** Will the Minister of Irrigation and Power be pleased to state whether the recommendations of the Kosi Advisory Committee set up by Government in the year 1951 to report on the feasibility of the control of the river Kosi have

been accepted by Government and if so, to what extent?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** The Government of India have agreed to the preparation of a revised project report and estimate on the basis of the recommendations made by the Advisory Committee with greater stress laid on the Irrigation aspect of the project.

#### INDO-NEPAL BORDER

\*27. **Shri L. N. Mishra:** (a) Will the Prime Minister be pleased to state whether it is a fact that the law and order position on Indo-Nepal Border near the districts of Champaran, Muzaffarpur, Saharsa, Purnea, and Darbhanga of Bihar has considerably deteriorated and Indians on the bordering villages are in a state of fear and panic?

(b) Is it a fact that Indians, living in Nepal Terai for years have migrated to India as a result of the abnormal situation in Nepal?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) There was some lawlessness in the Nepal-Terai area bordering Bihar last July, but according to the reports since received the situation has improved. The Bihar Government took full precautions to ensure that nothing untoward happened on our side of the border.

(b) A number of people migrated to India, but when order was restored, most of them went back to their homes in Nepal.

#### INDIANS IN SOUTH AFRICA

\*28. **Shri N. Sreekanth Nair:** (a) Will the Prime Minister be pleased to state whether the attention of Government has been drawn to the P.T.I. Report, dated the 9th September, 1952, to the effect that the Secretary General of the United Nations met the Indian and Pakistan Representatives in connection with the implementation of the General Assembly Resolution, dated the 12th January, 1952 on the subject of the treatment of persons of Indian origin in South Africa?

(b) If so, is the report correct?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) and (b). There are a number of questions in regard to the treatment of people of Indian descent in the Union of South Africa. A brief statement giving a summary of developments during the past year is being laid on the Table of the House. [See Appendix I, annexure No. 3.]  
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It will be observed that the Government of India have done everything in their power to give effect to the resolution of the U. N. General Assembly passed on the 12th January 1952, but that the Government of the Union of South Africa has not cooperated in this respect. Thus no progress whatever has been made during this year towards the solution of this old problem and it is now being discussed by the U. N. General Assembly.

This question, however, has been overshadowed by a much larger issue of race conflict which has led to a passive resistance movement against apartheid. This movement is peaceful and non-violent and a joint front of Africans, Indians and Coloured people, who represent 80 per cent. of South Africa's population, has been formed for this purpose. This movement is continuing and spreading in spite of severe sentences and harsh treatment of the passive resisters. Thus far more than 7,000 volunteers have courted arrest for peacefully defying unjust laws.

#### INDIAN PEPPER HELD UP AT NEW YORK

\*29. **Shri N. Sreekanth Nair:** Will the Minister of Commerce and Industry be pleased to state whether shipments of Indian pepper have been held up by American authorities at New York and if so, why?

**The Minister of Commerce (Shri Karmarkar):** Yes. Some Indian pepper consignments were held up by U. S. authorities as they were suspected to contain certain types of infestation. They were all subsequently released except one which it is stated contained an admixture of mineral oil and was therefore ordered to be re-exported.

#### STAFF OF A.I.R. STATION, TRIVANDRUM

\*30. **Shri N. Sreekanth Nair:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the staff of the A.I.R. Station at Trivandrum have been integrated with Central services; and

(b) if so, from which date?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) Yes.

(b) It will be effective from 1st April, 1951. Orders to this effect have been issued on the 4th October, 1952.